

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 06  
(IB)-532(PB)/2017

**IN THE MATTER OF:**

Punjab National Bank  
Vs

...

Applicant/Petitioner

Haridwar Iron & Ispat Rolling Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

**Order delivered on 13.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent : Mr. Prateek Kushwaha, Adv

**ORDER**

**IA-55(PB)/2021**

List this matter on 01.02.2021 with a peremptory direction to both sides to argue the application.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**